


F. No. J-11/2/2018-Judicial (Part-2)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 6th July, 2021

ORDER

The President is pleased to accept the resignation of **Shri K. Radhakrishnan**, Group 'A' Panel Counsel for the Supreme Court of India with effect from the date of this order. Consequently, the name of Shri K. Radhakrishnan, Advocate occurring in this Department's earlier Order No. J-11016/1/2019-Judicial dated 01.02.2019 in the list of Group 'A' Panel Counsel for the Supreme Court of India at serial number 210, stands deleted.

2. Hindi version of this order will follow.


(R. S. Verma)
Additional Secretary

Copy to:-

1. OSD to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General for India, PS to Solicitor General of India, PS to All Addl. Solicitors General.
3. The Registrar, Supreme Court of India, New Delhi.
4. The Incharge, Central Agency Section, Supreme Court Compound, New Delhi.
5. Shri K. Radhakrishnan, Advocate, Flat No. 86, Tower 13, Supreme Enclave, Mayur Vihar Phase-I, New Delhi-110091.
6. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Counsel' for the information of all concerned.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. Guard File/Judicial Section with 5 spare copies.


(D. Srihivas)

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